

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 5691 -JK (LD) of 2025
DATED:- 16 - 05 - 2025

Sanction is hereby accorded to the appointment of Officer's of Youth Services and Sports Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of J&K and Ladakh /Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No:-LAW-OIC/05/2025

Dated:- 19.05.2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Youth Services and Sports Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No. 5691 - JK(LD) of 2025 dated 16.05.2025.

S. No	Case No. & titled of the case	Name of the Officer In-Charge
1	WP(C) No: 1047/2025 titled Bilquis Mir V/s UT of J&K and Ors.	Gulam Hassan Lone DYSSO Srinagar Ph No: 7889804536 e.mail dyssosgr1@gmail.com
2	WP(C) No: 788/2024 titled Mohd Kabir V/s UT of J&K and Ors.	Mohd Qasim DYSSO Poonch (Addl. Charge DYSSO Rajouri) Ph No: 9797301303 e.mail dyssorajouri123@gmail.com
3	WP(C) No: 1748/2024 titled Farhat Tasleem V/s UT of J&K and Ors.	Mohd Qasim DYSSO Poonch (Addl. Charge DYSSO Rajouri) Ph No: 9797301303 e.mail dyssorajouri123@gmail.com
4	WP(C) No: 2298/2019 titled Sunita Mangral V/s UT of J&K and Ors.	Mohd Qasim DYSSO Poonch (Addl. Charge DYSSO Rajouri) Ph No: 9797301303 e.mail dyssorajouri123@gmail.com
5	OA/No:186/2024 titled Mukhtar Ahmed V/s YSS Deptt.	Mohd Qasim DYSSO Poonch (Addl. Charge DYSSO Rajouri) Ph No: 9797301303 e.mail dyssorajouri123@gmail.com
6	TA No: 6705/2020 titled Ab. Lateef Malla V/s YSS Deptt.	Altaf Hussain Bhat DVO Kashmir Ph No: 7889580811 email. altaf66f@gmail.com

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